



ITEM NO.48

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7933/2023

(Arising out of impugned final judgment and order dated 16-03-2023 in CRLA No. 1588/2021 passed by the High Court of Judicature at Allahabad)

INDRA PRATAP TIWARI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.124227/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.124226/2023-EXEMPTION FROM FILING O.T.)

WITH

SLP(Crl) No. 5193/2023 (II)
(IA No. 83447/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 83446/2023 - EXEMPTION FROM FILING O.T.)

SLP(Crl) No. 6263/2023 (II)
(IA No. 99923/2023 - EXEMPTION FROM FILING O.T.)

Date : 06-10-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Narender Kumar Verma, AOR
Mr. Vijay Pal Sharma, Adv.
Mr. Y V Mishra, Adv.
Ms. Saumya Sharma, Adv.
Mr. Sushil Kumar, Adv.
Ms. Priyanshi Varshney, Adv.

Mr. N. Hariharan, Sr. Adv.
Mr. Devdutt Kamath, Sr. Adv.

Mr. Revant Solanki, Adv.
Mr. Hemant Shah, Adv.
Mr. Akshay Rana, Adv.
Mr. P. S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Ms. Miranda Solaman, Adv.
Mr. Sridhar Reddy, Adv.
Mr. Om Prakash Yadav, Adv.
Mr. Chandresh Pratap, Adv.
Ms. Swati Mishra, Adv.

For Respondent(s) Mr. Sudhir Kumar Saxena, Sr. Adv.
Mr. Aviral Saxena, AOR
Mr. Vikas Jain, Adv.
Mr. Piyush Thanvi, Adv.

Mr. Rana Mukherjee, Sr. Adv.
Mr. Rohit K. Singh, AOR
Mr. Vijay Kumar, Adv.
Mr. Pritam Bishwas, Adv.
Ms. Surabhi Gularia, Adv.
Ms. Suravi Gularia, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these matters in the month of December, 2023.

In the meantime, having regard to the overall
circumstances of the cases, petitioners are directed to be
enlarged on bail subject to such terms and conditions as the
trial Court may impose.

(NEETA SAPRA)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)